NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 45-A/2016, TP No. 45-B/2016 & TP No. 45-C/2016 TP No. 45/397-398/NCLT/AHM/2016 (New) CA No. 232/2013, CA No. 189/2014 & CA No.263/2014 C.P. No. 73/397-398/CLB/MB/2013(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.07.2017

Name of the Company:

Girdhar Viramgana & Ors.

V/s.

Balaji Embroidery Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. VISHAL K. SEVAK	ADWCATE	1403,5\$6	-UDM.
2. BHIREM R. DAUC	PCS	P.1	

ORDER

Learned PCS Mr. Dhiren Dave present for Petitioner no. 1. Learned Advocate Mr. Vishal Sevak present for Respondents no. 1, 3, 5 and 6. None present for other Respondents.

List the matter on 09.08.2017.

BIKKI RAVEENDRA BABU

Dated this the 24th day of July, 2017.

MEMBER JUDICIAL